

(d) if so, the reasons therefor;

(e) whether recruitment of teachers is being undertaken to fill up these posts; and

(f) if so, by when these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAM KUMARAMANGALAM): (a) and (b). The category-wise vacancies of teachers are given below:-

<i>Sl.No.</i>	<i>Category</i>	<i>Vacancies during 1990-91</i>
1.	Post Graduate Teachers	1047
2.	Trained Graduate Teachers	847
3.	Primary Teachers	801
4.	Miscellaneous categories	873

The details of vacancies Vidyalaya-wise are maintained by the Assistant Commissioners of the regions.

(c) and (d). The panels of direct recruits for the year 1989-90 in respect of teachers were prepared with 50% more names than actual vacancies and the selected candidates have not fully been utilised. The panels are still operative.

(e) and (f). Further direct recruitment can be taken up after exhausting the existing panels.

[*Translation*]

Jawahar Rozgar Yojana In Urban Areas

*749 SHRI SANTOSH KUMAR GANGWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Jawahar Rozgar Yojana is proposed to be implemented in urban areas also;

(b) if so, the manner in which it is proposed to be implemented; and

(c) the amount proposed to be allocated under this scheme during the year 1991-92?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL): (a) and (b). No Sir, but the Nehru Rozgar Yojana is being implemented in urban areas. The scheme covers, among others, setting up of micro enterprises, provision of wage employment, and housing and shelter upgradation for urban poor and economically weaker sections.

(c) An amount of Rs. 113 crore has been allocated for the year 1991-92 as Central share for the implementation of the Nehru Rozgar Yojana.

[*English*]

Inclusion of Vedic Mathematics in School Curriculum

*750 SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to include Vedic Mathematics in the school curriculum;

(b) if so, the details of the scheme and the time-Schedule by which Vedic Mathematics would be an additional and optional part of school curriculum;

(c) the steps being taken to expedite the implementation of the proposal; and

(d) the names of the States in which certain schools have shown interest in teaching of Vedic Mathematics?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) No, Sir.

(b) and (c). Do not arise.

(d) No State Government or school had approached NCERT, the agency designated for development of curriculum at national level, in the matter.

[Translation]

Amount Allocated for Tribal Sub-Plan Schemes in Rajasthan

* 751. SHRI BHERULAL MEENA: Will the Minister of WELFARE be pleased to state.

(a) the amount allocated by the Union Government for Tribal Sub-Plan schemes in Rajasthan since 1989, years-wise and scheme-wise;

(b) whether the people living in tribal areas belonging to the Scheduled Tribes have been benefited by the Tribal Sub-Plan; and

(c) if so, the percentage of the people benefited so far?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The allocation made under the Tribal Sub-plan of the State Plan of Rajasthan and the Special Central Assistance (SCA) given by Government of India since 1985 are as under:-

<i>year</i>	<i>Allocation under ISP</i>	<i>SCA (Rs. In Lakhs)</i>
1	2	3
1989-90	7989.00	1429.64
1990-91	8826.00	1583.98

(b) and (c). The position of Scheduled Tribe families economically assisted is given below:

<i>Years</i>	<i>Target</i>	<i>Achievement</i>	<i>Percentage</i>
1	2	3	4
1989-90	75000	69201	91%
1990-91	64039	68928	108%